

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

124. C.P.(IB)-1060(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **21.05.2024**

NAME OF THE PARTIES: State Bank of India through K. Easwara
Pillai Resolution Professional

V/s.

Mr. Sudheer Kumar M Akkarakaran
Personal Guarantor of M/s Goodwin
Jewellers Pvt. Ltd

SECTION 95(1) OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Adv. Dhanjay Sud for the Petitioner is present.

1. Heard the submissions. **Reserved for order.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)